

The Minister of Food (Shri Ajit Singh) : (a) to (c) The Food Corporation of India has reported that the procured stocks of Foodgrains are stored in scientifically designed godowns (including cover and plinth). Though, some quantity of foodgrains get damaged due to various factors such as long storage, labour unrest, natural calamities and unforeseen circumstances, no stocks of procured foodgrains are reported to have rotten exclusively because of unscientific methods of storage during 1995 so far. However, during the year 1995 due to natural causes such as unprecedented rains, floods and cyclone, the following quantity of foodgrains have been reported so far damaged in different States :

State	(Fig. in MTs)
1. Punjab	2046.00
2. Rajasthan	539.00
3. Haryana	60.00
4. Andhra Pradesh	218.30
5. Kerala	30.16
6. Maharashtra	255.00
7. Madhya Pradesh	18.85
8. Kandla	200.00

Foodgrains affected due to rains, floods and cyclones are salvaged and quantity recovered as damaged in the issue as shown above is disposed off as "not fit for human consumption" as per procedure in vogue.

POLITICAL SCIENCE IN CURRICULUM

*132. **Dr. K.V.R. Chowdary :** Will the Minister of Human Resource Development be pleased to state :

(a) whether Political Science Subject is a part of Social Science in Secondary School Stage is not being taught in Senior Secondary Classes in Humanities Streams in the Kendriya Vidyalayas and other Schools run by the Union Government;

(b) if so, the reasons therefor;

(c) whether the Government propose to introduce study of Political Science in all such Schools in the near future; and

(d) if so, by when the said subject is proposed to be included in the curriculum of Senior Secondary classes of the Central Schools?

The Minister of Human Resource Development (Shri Madhavrao Scindia) : (a) Yes, Sir.

(b) to (d) Administrative and financial constraints often stand in the way of offering as many elective subjects as possible. The position is reviewed from time to time.

UNIVERSALISATION OF PRIMARY EDUCATION

*133. **Shri Lokanath Choudhury :**
Shri D. Venkateswara Rao :

Will the Minister of Human Resource Development be pleased to state :

(a) whether his Ministry have taken any decision to see that Primary Education is imparted to all by 2001;

(b) if so, whether any concrete proposals have been worked out in this regard; and

(c) if so, the details of the programme?

The Ministry of Human Resource Development (Shri Madhavrao Scindia) : (a) Yes, Sir.

(b) and (c) The National Policy on Education, 1986 and its programme of Action, as updated in 1992, outline the strategy as well as programmes in this respect. This measures already taken include operation Blackboard, Teacher Education, Non-Formal Education and District Primary Education Programme. Resources for Primary Education are also being consistently stepped up in conformity with the stated commitment of the Government to raise public expenditure on education to 6% of GDP during the 9th Five Year Plan.

[Translation]

VETERINARY ARRANGEMENT

*134. **Shri Rampal Singh :**
Shri Brij Bhushan Sharan Singh :

Will the Minister of Agriculture be pleased to state :

(a) whether there is no proper Veterinary arrangement for treatment of cattle in the country as a result of which a large number of cattle die every year;

(b) whether the Government have formulated any scheme to avoid loss of the livestock;

(c) if so, the salient features thereof; and

(d) if not, the reasons therefore?

The Minister of Agriculture (Shri Balram Jakhar) :
(a) No, Sir. The Animal Husbandry and Veterinary Services is a State subject. The State Government's under the Directorate of Animal Husbandry and Veterinary Services undertake monitoring, disease diagnosis and control of diseases.

(b) to (d) The Government of India is supplementing the efforts of State Governments in controlling certain specific diseases like foot and mouth, rinderpest, tuberculosis, brucellosis etc. In addition, the States are also being supported for strengthening disease diagnostic facilities and biological production units. Two Centrally Sponsored Schemes covering these aspects are under implementation, namely, Assistance to States for control of Animal Diseases and National Project on Rinderpest Eradication.

[English]

ENCROCHMENT AROUND MONUMENTS

*135. Shri Chhedl Paswan :
Shri Kheian Ram Jangde :

Will the Minister of Human Resource Development be pleased to state :

(a) whether boundaries of some of the ancient monuments, buildings and shrines under Archaeological Survey of India have been extended by making illegal encroachment on the adjoining lands and these lands are being used for some other purposes;

(b) if so, the details of such cases;

(c) whether such illegal encroachments could not be removed even after taking action against the encroachers;

(d) if so, the details thereof and the reason therefor;

(e) the number of building and monuments from where illegal encroachments have been removed during the last two years, State-wise; and

(f) the action being taken to remove such encroachments from the remaining monuments?

The Minister of Human Resource Development (Shri Madhavrao Scindia) : (a) No, Sir. The Archaeological Survey of India has not extended the boundaries of ancient monuments by making illegal encroachments on the adjoining private lands.

(b) to (d) Do not arise.

(e) A list is enclosed as Statement.

(f) With the help of the State Govt. and local administration action has been initiated for removal of encroachments and retrieval of the land.

STATEMENT

The Number of Building and Monuments of Archaeological Survey of India from where Illegal Encroachments have been removed during the two years, State-wise

DELHI STATE	2
GUJARAT	2
HARYANA	1
HIMACHAL PRADESH	1
KARNATAKA	2
MAHARASHTRA	4
MADHYA PRADESH	2
PONDICHERY	1
PUNJAB	1
UTTAR PRADESH	5

[Translation]

SUBSIDY ON FERTILIZERS

*136. Shri Mahesh Kanodia :
Shri Pawan Diwan :

Will the Minister of Agriculture be pleased to state :

(a) whether the Government have received complaints regarding alleged irregularities being committed in the payment of subsidy on Fertilizers in some States;

(b) if so, the name of such States;

(c) whether the Government had decided to provide subsidy directly to the Fertilizers Producing Units; and

(d) if so, the details thereof?